Harassment of girls/women in trains

*341.SHRI BAISHNAB PARIDA: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is an unabated increase in cases of harassment of girls/women in the running trains, the recent being at Shamli (U.P.) railway station under the Northern Railway, where the girl had jumped off the train to avoid harassment;
- (b) whether it is a fact that the conductor and police personnel were not available to help this beleaguered girl; and
- (c) the number of such cases of harassment of girls/women registered under Railways during the last three years, showing therewith action taken against the guilty to control this menace?

THE MINISTER OF RAILWAYS (SHRI SURESH PRABHAKAR PRABHU): (a) Yes, Sir. There has been an increase in the number of reported cases of harassment of women/girls in the running trains, which is also partly because more and more victims are coming forward to report such incidents and the police is also proactively registering such cases.

In the recent case of a girl being pushed out of the train near Shamli railway station under the Northern Railway, the facts as reported by the girl are that while she was moving from coach No. S-4 to S-8 in train No. 19610 Hardwar-Ajmer Express, a boy asked her for her mobile phone, and when she refused, the boy pushed her out of the said train at Km. No. 86/4-5 very near Shamli Railway station. In this regard, Government Railway Police (GRP)/ Shamli has registered a case *vide* crime No. 58/2014 dated 25.10.2014 under section 323, 325, 337, 338, 393 Indian Penal Code (IPC) against unknown person.

- (b) No, Sir. The fact is that train No. 19610 Haridwar-Ajmer Express was escorted by Government Railway Police/Shamli from Tapari to Delhi on 24.10.2014. Three coach conductors were also on duty on the train. Since the train was moving and the incident took place on the gate of compartment at 23.00 hrs, the on board staff could not immediately learn about the incident. The nearby villagers reached the spot and the girl was rushed to the civil hospital Shamli with the help of civil police from where she was referred to Muzaffarnagar for better care.
- (c) The number of cases of harassment of girls/women registered by Railway Police and number of persons arrested during the years 2011, 2012 and 2013 are as under:

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Year	No. of cases of harassment of girls/women	Total number of persons arrested
2011	106	116
2012	165	178
2013	242	285

Setting up of hi-tech dairies to boost milk production

- *342. SHRI HUSAIN DALWAI: Will the Minister of AGRICULTURE be pleased to state:
 - (a) the per capita availability of milk at present, State-wise;
- (b) how the national level per capita availability of milk compares with that of other Asian countries;
- (c) the efforts of Government for setting up of hi-tech dairies to boost milk production, so far; and
- (d) the details of mechanism available for ensuring availability of quality milk to the general public, especially women and children?

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH): (a) A Statement showing state-wise per capita availability of milk for the year 2013-14 is given in Statement-I (*See* below).

- (b) The per capita availability of milk in India was 299 grams per day during 2012-13. As per the data published by Food and Agricultural Organisation (FAO) in 2012, the per capita availability of milk of certain selected Asian Nations is given in Statement-II (*See* below).
- (c) There is no special scheme for setting up High-tech Dairy units. However, financial assistance is available for setting up of dairy units under Dairy Entrepreneurship Development Scheme (DEDS) and National Programme for Bovine Breeding and Dairy Development (NPBBDD) to boost milk production.
- (d) Financial assistance is provided for creation of infrastructure for production of quality milk, training and generating mass awareness on the importance of clean milk.